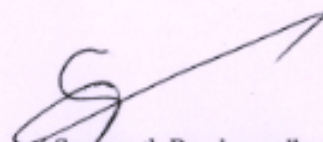


Pendency figures in the Judgeship of Jalpaiguri.
For the month of April, 2018.

Sl. No.	Opening Balance			Institution during the month.			Disposal during the month			Closing Balance at the end of the month.			% increase or decrease in pendency vis-à-vis previous month.			Disposal of Cases which are more than five years old.			Pendency of cases which are more than five years old at the end of the month.		
	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total
2.	9852	50961	60813	467	1269	1736	432	823	1255	9887	51407	61294	0.35% Increase.	0.87% Increase.	0.79% Increase.	26	134	160	1392	17733	19125

The figures are supplied as per physical verification. Opening balance and Closing balance for the month of April, 2018 is not tallied with DJPMC (CIS) report due to software problem.

4.	What is the progress made on those targets district-wise.	Not applicable.
----	---	-----------------


(Somenath Bandyopadhyay)
DISTRICT JUDGE,
JALPAIGURI.

ofc DISTRICT JUDGE,
JALPAIGURI